

involving Central commitment of Rs. 180.87 crore. Sanction of all the projects is dependent on availability of funds.

**Pending instalment of sanctioned projects
of Madhya Pradesh**

†1702. MISS ANUSUIYA UIKEY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of second or last pending instalments of Madhya Pradesh Government approved projects under various schemes and programmes of his Ministry;

(b) whether all the formalities have been completed for the release of approved amount;

(c) whether Government will take quick decision on proposals for allocation of funds for the sanctioned projects of Madhya Pradesh; and

(d) by when second/last instalments of the sanctioned projects of Madhya Pradesh are likely to be released?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (d) Information is being collected and will be laid on the Table of the Sabha.

Scheme for funding of buses

1703. SHRI SHANTARAM NAIK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Ministry has any scheme for funding of buses;

(b) if so, the details of the scheme;

(c) whether any financial assistance is given under the scheme to Goa or any Corporation etc. in Goa; and

(d) the details of the funding made, target assured and whether any further proposals are pending from the State Government or a Corporation from the Goa as regards funding of buses?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) to (c) Yes, Sir. Under the second stimulus package announced by the Government of India in January, 2009, the States including Goa; as a one time measure have been provided financial assistance for purchase of buses for their urban transport system under the scheme for providing central financial assistance in the form of grant for procurement of buses for urban transport under Jawaharlal Nehru Urban Renewal Mission (JNNURM). The financing is meant

†Original notice of the question was received in Hindi.